

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No.412 of 2016 in A.No.193 of 2016
and
IA No.413 of 2016 & IA No.414 of 2016

Dated: 26th August, 2016

In the matter of :

Raichur Sholapur Transmission Co. Ltd.

... Appellant(s)

Versus

Power Grid Corporation of India Ltd. & Ors.

... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

The matter is posted for hearing on **19th September, 2016.**

Court Master

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